

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) (Insolvency) No. 1382 of 2019

IN THE MATTER OF:

Gautam Sinha, Ex-Director/Promoter, ...Appellant
M/s Kalpataru Cold Storage Pvt. Ltd.

Vs

UV Asset Reconstruction Company Ltd. & Ors.Respondents

Present:

For Appellant: Mr. Ajay K. Jain, Mr. Asim Kumar Kundu, Mr. Murari Kumar, Mr. Achint Kumar, Mr. Atanu Mukherjee, Advocates
Mr. Gautam Sinha, Ex-Director, Appellant in person

For Respondents: Mr. Sumesh Dhawan and Ms. Aporva Chowdhary, Advocates for Respondent No. 1

Mr. R.N. Rout, Advocate for Respondent No. 2

Ms. Pratiksa Sharma and Mr. Ankit Acharya, Advocates for Respondent No. 3

ORDER

21.01.2020 Heard learned Counsel for both the parties. **Reserved for judgment.**

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Md